

1	2	3	4	5	6	7
9. Orissa	273.00	96.00
10. Pondicherry	542.00
11. Punjab	2093.00	1367.00
12. Rajasthan	1788.00	666.00
13. Tamil Nadu	7858.00	..	30.00	2801.04	..	25.00
14. Tamil Nadu and Kerala	1900.00	200.00
15. U.P.	3271.00	681.00	19.00	1786.00	300.00	..
16. West Bengal	1507.80	..	99.20	163.19	..	25.00
TOTAL :	58943.80	1164.00	1418.20	21963.19	418.86	479.00

**Violation of Promotion Policy by
Baitarani Gramin Bank, Orissa**

797. SHRI SUBAS MOHANTY:
Will the Minister of FINANCE be
pleased to state:

(a) whether the Baitarani Gramin Bank, Orissa has violated promotion policy issued by the National Bank for Agriculture and Rural Development in consultation with Government and did not promote any employee of the Bank or fill up the backlog of promotional quota; and

(b) if so, what action has been taken by Government against the management of the Bank for resorting to direct recruitment without honouring the backlog of promotional quota in violation of Government's directive.

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) No, Sir. Baitarani Gramya Bank was set up in June, 1980 and the bank, it is reported, had started the promotion process from Junior Clerks having 4 years' experience/service to the posts of Senior Clerks during December, 1985. However, the process had to be suspended because of Stay Order granted

by the Hon'ble Orissa High Court. Some of the Junior Clerks had completed six years of service by the time the Stay Order was vacated. Therefore, the Bank decided to promote them directly to the posts of Field Supervisors as per NABARD's instructions on promotion policy. Adopting due procedure, the Baitarani Gramya Bank has promoted 39 Junior Clerks to the posts of Field Supervisors on 27-02-1988.

As regards the promotion of Field Supervisors to the posts of Officers, the first batch of Field Supervisors was recruited during January, 1984 and none of them has completed the requisite minimum five years of service to become eligible for promotion. Similarly none of the Officers has become eligible for promotion as Area/Senior Manager.

Guerilla Training Imparted to GNLF Militants

798. SHRI K. V. THANGKABALU:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Hindustan Times of the 30th June, 1988 to the effect that GNLF spent Rs. 21 lakhs

on training its militants in guerilla warfare during the last two years; and

(b) if so, what is the Central Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The Government have no confirmed information to indicate that the GNLF spent Rs. 24 lakhs on training its militants in guerilla warfare during the last two years.

International Fund for Agricultural Development

799. SHRI K. V. THANGKABALU: Will the Minister of FINANCE be pleased to state:

(a) whether the International Fund for Agricultural Development (IFAD) proposes to assist some projects in Orissa and other States;

(b) if so, what are the details thereof;

(c) whether it is a fact that some projects have already been implemented in the country;

(d) if so, what are the locations of each such project;

(e) what are the details of assistance obtained for those projects; and

(f) how many projects are being implemented or proposed to be implemented in Tamil Nadu?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) The International Fund for Agricultural Development (IFAD) has extended a loan of US \$ 12.2 million for a Tribal Development Project in Orissa through an agreement signed on 4-2-1988. The Project is located in Kasipur Block of Koraput District and is intended to achieve a sustainable economic upliftment of the tribal population in the area, through investments in agricultural production, rural infrastructure, natural resource development and human resource development.

(c) to (e) Details of assistance obtained from IFAD for other projects and the States in which they are located are as follows:—

Project	State	Loan Amount (\$ Million) ¹	Date of Agreement
1. Bhima Command Area Development	Maharashtra	50.00	11-10-1979
2. Rajasthan Command Area Development & Settlement	Rajasthan	55.00	4-1-1980
3. Sundarban Development	West Bengal	17.50	16-12-1980
4. M.P. Medium Irrigation	Madhya Pradesh	25.06	25-6-1982
5. Second U.P. Public Tubewells	Uttar Pradesh	35.30	28-7-1983